

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI


ORDER

Sub : Shift Duty order

In continuation of order no. 35207-222/Pool Car/THC/2023, dated 02.05.2023, it is ordered that the staff/officials posted in Pool Car Section, Central, Tis Hazari Courts may be directed to perform duty in normal duty/working hours of the establishment i.e. from 10.00 AM to 05.00 PM to meet out any official exigencies from July 2023 onwards.

From July 2023 onwards : Centralized Pool Car Section(HQ), Tis Hazari Courts

| Name of Pool Car Section | Regular Shift |
|--|--|
| Centralized Pool Car Section, Head Quarter, Tis Hazari Courts, Delhi | Sunil Nautiyal (Br. Incharge) Amit Kumar (Judicial Assistant) Hemlata Sharma (Judicial Assistant) Mukesh Chander (Judicial Assistant) Sandeep (Orderly) |



(Ajay Singh Shekhawat) 01.07.2023
Officer In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No. 49478-490 /Pool Cars/THC/2023

Dated 03 JUL 2023

Copy forwarded for information and necessary action to :-

1. PS to Ld. Principal District & Sessions Judge(HQs) Office, Room No. 302A, Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge(West) Office, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Care Taking Branch, Administration, Website Committee (Hindi/ English) & Biometric Branch, Delhi.
3. Official concerned.
4. Guard File.


(Ajay Singh Shekhawat) 01.07.2023
Officer In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.